

Daily Board
In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 02/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	1406/2019	The State of Maharashtra MRA Marg p.stn Vs Mohd. Ikram Mohd. Nasir	Arguments
2	Sessions Case	408/2017	The State of Dharavi p.stn Vs Mohd. Irshad Shaikh and other	Hearing
3	Cri Rev App	205/2018	Munir Mohd Ahmed Khan – Applicant Vs The State of Versova p.stn	Hearing
4	Sessions Case	835/2016	The State of Vakola p.stn Vs Ajeemshad Khan and others	Hearing
5	Sessions Case	2065/2019	The State of Vakola p.stn Vs Nelson @ Acchu John Dsouza	Hearing
6	Cri Bail Appln	556/2020	Binder Karansingh Gujjar Vs DCB CID p.stn	Hearing

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 03/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Cri Appeal	476/2017	Pradeep Oza – Applicant Vs Pushp Holdings Ltd and The State of Maharashtra	Judgment
2	Sessions Case	564/2019	The State of V.P. Road p.stn Vs Pravinkumar Champalal Hiran	Defence Evidence

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 04/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	29/2018	The State of Mankhurd p.stn Vs Bharatkumar Prajapati	Hearing
2	Sessions Case	267/2016	The State of Wadala T.T. p.stn Mani Kanddan Kanju Krushnan	Statement U/S 313 Cr.P.C.
3	Sessions Case	30/2018	The State of Nehru Nagar p.stn Vs Shree Vikas Padale	Statement U/S 313 Cr.P.C.
4	Sessions Case	754/2019	The State RCF p.stn Vs Mohd. Rehmatulla Sayyad	Reply

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 05/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	338/2016	The State of Mulund p.stn Vs Kazi John Sayyad	Judgment
2	Sessions Case	55/2017	JudgmentThe State of Mulund p.stn Vs Gazi Rafique Jafari @ Irani	Judgment
3	Sessions Case	99/2019	The State of Bandra Railway p.stn Vs Fajal Ali Sayyad	Statement U/S 313 Cr.P.C.

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Criminal Cause List dated 06/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	744/2019	The State of Dadar p.stn Vs Rupesh Dattatray Thorat	Statement U/S 313 Cr.P.C.
2	Sessions Case	427/2016	The State Chunabhatti p.stn Vs Shriniwas Yallam Raju Lakka	Defence Evidence
3	Sessions Case	204/2017	The State Mankhurd p.stn Vs Yogita Ganesh Sale and others	Reply

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Criminal Cause List dated 07/11/2020

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	241/2017	The State of Mahim p.stn Vs Abid Hussain Tajubhai Sulostra	Statement U/S 313 Cr.P.C.
2	Sessions Case	589/2017	The State Dharavi p.stn Vs Sanaulla Jauwad Hussain and others	Reply